

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.25/AM19
(HELD ON 27.03.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 25/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 27.03.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 3) Shri O.P. Sharma, Technical Expert (Consultant), D/o C&PC
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

3. Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-259	M/s. Indofil Industries Ltd.	HQ F. No. 01/87/050/00069/AM18/DES-VII	Status: Approved
NC No.:25/AM19 Dated: 27.03.2019	Adv. Lic. No. and Date 0310811946 dated 20.03.2017	RA F. No. 03/94/040/01084/AM17/	

Subject: Fixation of Adhoc Norms.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00069/AM18, the Committee decided to adopt the following norms:

EXPORT ITEM		IMPORT ITEM	Quantity
ETHYL ACRYLATE CO-METHYL METHACRYLATE POLYMER POWDER {INDOFIL K -120ND}	1 Kg	ETHYL ACRYLATE	0.105Kg per Kg Export
		METHYL METHACRYLATE	0.940Kg per Kg Export
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

दिलीप कुमार / DILIP KUMAR
उप महानिदेशक विदेश व्यापार / Dy. DGFT
विदेश व्यापार महानिदेशक / DGFT
वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-260	M/s. Gujarat Fluorochemicals Ltd.	HQ F. No. 01/87/050/00264/AM16/DES-VII	Status: Deferred
NC No.:25/AM19 Dated: 27.03.2019	Adv. Lic. No. and Date 3410041497 dated 09.09.2015	RA F. No. 34/24/040/00158/AM16/	

Subject: Fixation of Adhoc Norms.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

Case No. A-261	M/s. Gujarat Fluorochemicals Ltd.	HQ F. No. 01/87/050/00265/AM16/DES-VII	Status: Deferred
NC No.:25/AM19 Dated: 27.03.2019	Adv. Lic. No. and Date 3410041498 dated 09.09.2015	RA F. No. 34/24/040/00159/AM16/	

Subject: Fixation of Adhoc Norms.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

Case No. A-262	M/s. Gujarat Fluorochemicals Ltd.	HQ F. No. 01/87/050/00388/AM17/DES-VII	Status: Deferred
NC No.:25/AM19 Dated: 27.03.2019	Adv. Lic. No. and Date 3410042396 dated 02.08.2016	RA F. No. 34/24/040/00129/AM17/	

Subject: Fixation of Adhoc Norms.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

Case No. A-263	M/s V.K.A. Polymers Pvt. Ltd.	HQ F. No. 01/87/50/00377/AM19/DES-VII	Status: Approved
NC No.:25/AM19 Dated: 27.03.2019	Adv. Lic. No. and Date 3210078611 dated 14.08.2018	RA F. No. 32/24/040/00026/AM19	

Subject: Ratification of Norms.

Decision: The committee considered the request of the firm made by their mail dated 26.03.2019 and decided that following norms may be adopted in the Minutes of Meeting No.19/87-ALC1/2019 which was held on 05.12.2018 :-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
HDPE NET IMPREGNATED WITH ALPHACYPERMETHRIN 0.55%	1Kg	COLOURING MASTERBATCH	0.0110 Kg
		LLDPE	0.0488Kg
		ALPHACYPERMETHRIN TECH 97%	0.0068 Kg
		HDPE GRANULES	1.0388Kg
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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